

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Kalakshetra Foundation, Madras, for the year 1994-95.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Kalakshetra Foundation, Madras for the year 1994-95 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kalakshetra Foundation, Madras, for the year 1994-95.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- [Placed in the Library. See No. L.T. 322/96]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Social Welfare Board, New Delhi, for the year 1994-95 alongwith Audit Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Social Welfare Board, New Delhi, for the year 1994-95.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
- [Placed in the Library. See No. LT.- 323/96]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal, for the year 1993-94, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal, for the year 1993-94.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.
- [Placed in the Library. See No. LT.-324/96]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National School of Drama, New Delhi, for the year 1994-95, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National School of Drama, New Delhi, for the year 1994-95.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.
- [Placed in the Library. See No. LT.-325/96]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Centre of Cultural Resources and Training, New Delhi, for the year 1994-95, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Cultural Resources and Training, New Delhi, for the year 1994-95.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in the Library. See No. LT.-326/96]

**Notification under Major Port Trust Act, 1963 etc.**

THE MINISTER OF PARLIAMENTARY AFFAIRS  
AND MINISTER OF TOURISM (SHRI SRIKANTA JENA):  
On behalf of Shri T.G. Venkatraman, I beg to lay on the  
Table-

- (1) A copy each of the following Notifications (Hindi and English versions) in the sub-section (4) of section 124 of the Major Port Trusts Act, 1963 :-
- (i) G.S.R. 153(E) published in Gazette of India dated the 29th March, 1996 approving the Madras Port Trust Employees (Classification, Control and Appeal) (Amendment) Regulations, 1996.
- (ii) G.S.R.154(E) published in Gazette of India dated the 29th March, 1996 approving the Cochin Port Employees' (Recruitment, Seniority and Promotion) Amendment Regulations, 1996.
- (iii) G.S.R.157(E) published in Gazette of India dated the 29th March, 1996 approving the Cochin Port Employees' (Recruitment, Seniority and Promotion) Amendment Regulations, 1996.
- (iv) G.S.R.158(E) published in Gazette of India dated the 29th March, 1996 approving the Visakhapatnam Port Employees' (Recruitment, Seniority and Promotion) Amendment Regulations, 1996.
- (v) G.S.R.159(E) published in Gazette of India dated the 29th March, 1996 approving the New Mangalore Port Employees' (Grant of Festival Advance) Amendment Regulations, 1996.
- (vi) G.S.R.160(E) published in Gazette of India dated the 29th March, 1996 approving the Cochin Port Employees' (General Provident Fund) Amendment Regulations, 1996.

- (vii) G.S.R.80(E) published in Gazette of India dated the 8th February, 1996 approving the Cochin Port Employees' (Recruitment, Seniority and Promotion) Amendment Regulations, 1996.
- (viii) G.S.R.81(E) published in Gazette of India dated the 8th February, 1996 containing corrigendum to the notification No. G.S.R.644(E) dated the 16th August, 1994.
- (ix) G.S.R.155(E) published in Gazette of India dated the 29th March, 1996 approving the Nehru Port (Recruitment, Heads of Departments) Amendment Regulations, 1996.
- (x) G.S.R.156(E) published in Gazette of India dated the 29th March, 1996 containing corrigendum of the Notification No. G.S.R.757(E) dated the 18th October, 1994.
- (xi) G.S.R.161(E) published in Gazette of India dated the 29th March, 1996 approving the Cochin Port Employees' (Classification, Control and Appeal) Amendment Regulations, 1996.
- (xii) G.S.R. 162(E) published in Gazette of India dated the 29th March 1996 approving the Calcutta Port Trust Employees (Interest Subsidy on House Building Advance) First Amendment Regulation, 1996.

[Placed in the Library. See No. LT.-327/96]

- (2) A copy of the Directorate General of Shipping and Regional Offices (Sails) Group A & B (Non-Technical Posts) Recruitment Rules, 1995 (Hindi and English versions) published in Notification No. G.S.R.172 in Gazette of India dated the 26th March, 1996, under provision to article 309 of the Constitution.

[Placed in the Library. See No. LT.-328/96]

- (3) A copy of the Merchant Shipping (Fees for Load Line Surveys) Amendment Rules, 1996 (Hindi and English versions) published in Notification No. G.S.R. 108(E) in Gazette of India dated the 1st March, 1996, under sub-section(3) of Section 458 of the Merchant Shipping Act, 1958.

[Placed in the Library. See No. LT. 329/96]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Inland Waterways Authority of India, Noida, For the year 1994-95, alongwith Audited Accounts, under section 24 of the Inland Waterways Authority of India, Act, 1985.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Inland Waterways Authority of India, Noida, for the year 1994-95.

[Placed in the Library. See No. LT.-330/96]

- (5) Statement (Hindi and English versions) showing reasons for delay in laying the paper mentioned at (4) above.
- (6) A copy each of the following papers (Hindi and English versions) under Section 5E of the Dock Workers (Regulation of Employment) Act, 1948 :-
  - (i) Annual Report of the Ex. Bombay Dock Labour Board, for the period from the 25th February, 1994 to the 31st March, 1994, together with Audited Accounts thereon.
  - (ii) Review by the Government of the working of the Ex. Bombay Dock Labour Board, for the period from the 25th February, 1994 to the 31st March, 1994.
- (7) Statement (Hindi and English Versions) Showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in the Library. See No. LT.-331/96]

**Annual Report and Review of the working of the Post Graduate Institute of Medical Education and Research, Chandigarh for 1994-95 and statement showing reasons for delay in laying these papers etc.**

THE MINISTER OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IEQBAL SHERVANI) : Sir, I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English Versions) of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 1994-95, under section 19 of the Postgraduate Institute of Medical Education and Research, Chandigarh, Act, 1996.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 1994-95, together with Audit Report thereon, under sub-section(4) of section 18 of the Postgraduate Institute of Medical Education and Reserach, Chandigarh, Act, 1996.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 1994-95.